

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 67 of 2015 & 41 of 2015

Dated: 26th November, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Appeal No. 67 of 2015

Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant (s) : Mr. K. Gopal Choudhary
Mr. V.A. Deshmukh EE/RAC

Counsel for the Respondent (s) : Ms. Swapna Seshadri
Ms. Akshi Seem

Appeal No. 41 of 2015

M/s. Sesa Sterlite Ltd. Appellant(s)

Versus

Odisha Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. K. Gopal Choudhary
Mr. V.A. Deshmukh EE/RAC

Counsel for the Respondent (s) : Ms. Swapna Seshadri
Ms. Akshi Seem

ORDER

Mr. K. Gopal Choudhary, learned counsel appearing for the appellants in Appeal Nos. 67 of 2015 and 41 of 2015 has been extensively heard. His arguments are not concluded.

Post these Appeals for remaining arguments of the appellant, respondents' arguments and rejoinder submissions, if any, of the appellant on 11th December, 2015.

(I.J. Kapoor)
Technical Member
rkt/vt

(Justice Surendra Kumar)
Judicial Member